

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 261 -2020

**School Managing Committee,
Shree Shantadurga Shikshan
Samiti Smt. Indirabai V. Bhat
Dhavlikar High School. Rep. Petitioner**

V e r u s

**The Director of Education,
Directorate of Education, and anr. Respondent**

Adv. A. D. Bhobe for the Petitioner.
Adv. P. Lotlikar for the Respondent no.2.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 23rd October, 2020.**

ORDER:

Shri P. Lotlikar, the learned Advocate, appearing for the second respondent seeks two weeks time to file reply.

2. Post the matter on 6/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-